

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

18.

**C.P. (IB)/1229(MB)2022**

CORAM:

MS. ANU J. SINGH  
MEMBER (Technical)

MS. LAKSHMI GURANG  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES:

Idbi Bank Ltd (Through Resolution  
Professional Mr. Indrajit Mukherjee)

Vs

Mrs. Pratibha Shivaji Ganage

SECTION: 95(1) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

**ORDER**

1. By the order of this bench, list this matter for hearing on **01.05.2024**.

Sd/-  
ANU J. SINGH  
Member (Technical)

Sd/-  
LAKSHMI GURANG  
Member (Judicial)